

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

- 1. Shri Ashok Basu, Chairman**
- 2. Shri K.N. Sinha, Member**
- 3. Shri Bhanu Bhushan, Member**

**Petition No. 9/2004**

**In the matter of**

Application for grant of licence for inter-state trading in electricity.

**And in the matter of**

TGV Projects and Investments Pvt. Ltd.

... **Applicant**

**The following were present:**

1. Shri Hemant Sahai, Advocate, TGV Projects & Investments Pvt. Ltd.
2. Shri Atanu Mukherjee, Advocate for Objector

**ORDER  
(DATE OF HEARING: 18.1.2005)**

The petition was last heard on 21.12.2004, when a question was raised about uploading of the enclosures to the application on the website by the applicant. We were informed that the Annual Statements, balance sheets, etc. annexed to the application and forming part of it were not uploaded on the website. At the hearing, learned Counsel for the applicant had submitted that as per his instructions, these documents were available on the website. He, however, sought time to verify the fact and report back to the Commission.

2. Another question that was raised at the hearing on 21.12.2004 was whether the notice of the application was published in all editions of the national newspapers. On this issue also, learned Counsel for the applicant sought time to verify the factual position and to place on record the copies of the newspapers in case the notices had been published in all editions of the national newspapers.

3. Shri Hemant Sahai, learned Counsel for the applicant has sought to file the affidavit during the course of the day clarifying the position on the above noted points. Let the affidavit be filed.

4. A copy of the affidavit has been served on Shri Atanu Mukherjee, learned Counsel for the objector. He has requested for two weeks' time for study and appropriate response to the affidavit.

5. In view of the request made by learned Counsel for the objector, the hearing of the petition is adjourned to 22.2.2005.

Sd/-  
**(BHANU BHUSHAN)**  
**MEMBER**

Sd/-  
**(K.N. SINHA)**  
**MEMBER**

Sd/-  
**(ASHOK BASU)**  
**CHAIRMAN**

New Delhi dated the 18<sup>th</sup> January 2005